Assam Siliminite Company Limited

719. SHRI G. BARBORA: Will the Minister of INDUSTRIAL DEVELOP-MENT AND COMPANY AFFAIRS be pleased to state:

(a) the names of the Companies which are under the Control of Sri S. M. Wahi and other Directors of M/s. United Provinces Commercial Corporation (P) Ltd., who had been prosecuted for alleged offences of criminal conspiracy to cheat the Union Government and for the offences of criminal misconduct under Section 120B/420 I.P.C. and Section 5(2) of the Act II of 1947 (Prevention of Corruption Act);

(b) whether it is a fact that M/s. Assam Siliminite Company Ltd., is also under the confrol of said Sri S. M. Wahi and his associates; and

(c) whether any political leader, who holds office in the ministerial level, had at any time taken the Directorship of the above Assam Siliminite Company Ltd. since the above Co. came under the management of Sri S. M. Wahi and his associates?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) According to the information available with the Company Law Board the following companies are under the control of Shri S. M. Wahi and other directors of Messrs United Provinces Commercial Corporation (P) Ltd. who have been prosecuted under Section 120-B/420 I.P.C. and Section 5(2) of the Prevention of Corruption Act:--

(1) M/s United Provinces Commercial Corporation (p) Ltd., 6, Ganesh Chandra Avenue, Calcutta.

(2) Messrs Agrind Fabrication Ltd., 6, Ganesh Chandra Avenue, Calcutta.

(3) Assam Siliminite Ltd., A. T. Road, Gauhati, Assam.

(4) Land Reclamation Corporation Limited, 6, Ganesh Chandra Avenue, Calcutta.

(5) Parts Service India Limited. 30, Chittaranjan Avenue, Calcutta. (6) M/s. U.P.C.C. Partnership Concern, 6, Ganesh Chandra Avenue, Calcutta.

(b) Yes, Sir.

(c) Yes, Sir.

PROFITS EARNED BY S. T. C.

720. SHRI SANDA NARAYAN-APPA: Will the Minister of COM-MERCE be pleased to state:

(a) the total profits earned by the State Trading Corporation during the year 1967-68;

(b) the total amount of business done by the State Trading Corporation during 1967-68; and

(c) what were the various articles exported by the S.T.C. during the above period ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) The profits earned during 1967-68 by the State Trading Corporation was Rs. 7.66 crores before taxation. The tax for the year is estimated at Rs. 5.35 crores. The net profit, after taxation is likely to be Rs. 2.31 crores.

(b) The total business done by the Corporation during 1967-68 was Rs. 181.32 crores.

(c) A list is attached. [See Appendix LXVI, Annexure No. 52]

SUBSIDIARY CORPORATIONS OF NATIONAL TEXTILE CORPORATION

721. SHRI K. SUNDARAM : Will the Minister of COMMERCE be pleased to state :

(a) whether any subsidiary corporations to the National Textile Corporation have been formed in various States and if so, names of the States where such subsidiary corporations have been formed; and

(b) whether it is a fact that some of the State Governments have expressed their difficulties in forming the subsidiary corporations in view of the difficulties in raising the funds required by them for share capital and if so, the measures contemplated by Government to finance the subsidiary corporations in these States?